

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No.4

MA 2070/2019 MA 3002/2019 MA 3845/2019 CA 4103/2019 CA 03/2020 CA 511/2020 CA 1041/2020 CA 1001/2020 CA 1163/2020 CA 1192/2020 CA 10/2021 IA 15/2021 CA 16/2021 CA 93/2021 CA 96/2021 CA 100/2021 CA 102/2021 CA 111/2021 CA 209/2021 IA 267/2021 CA 283/2021 CA 289/2021(New CA) CA 290/2021(New CA) IA 1739/2021 In CP 3638/MB/2018

IN THE MATTER OF:

Union of India

.... Petitioner

V/s

Infrastructure Leasing & Financial Services
Ltd & Ors

.... Corporate Debtor

Order under Sections 242(4) and 241-242 of the Companies Act, 2013

Order delivered on 04.10.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. NARENDER KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/
Respondent No. 314:

Mr. Arunabh Chowdhury, Advocate along with
Nirman Sharma, Advocate, Mr. Karma Dorjee,
Advocate, Mr. Varun Satiya, Advocate and Mr.
Arun Unnikrishnan, Advocate i/b. Sujit Lahoti &
Associates.

For the Applicant
(in CA 1001/2020 &
Respondent No. 2
(in CA 10/2021):

Adv Vinita Sahitya.

For the Applicant
(In CA 102/2021):

Ms. Savani Gupte a/w Mr. Devarsh Shah and
Mr. Kaustav Som i/b Samvad Partners,
Advocates

For the Applicant
(in CA No. 511/2020):
For the Applicant
(in IA 1739/2021):

Mr. Bimal Rajasekhar, Advocate.

Sr. Counsel J.P. Sen a/w Mr. Cyrus Ardeshir,
Mr. Jaideep Khattar and Mr. Pranav Shah i/b
Abhishek Adke

For the Applicant
in IA 267/2021:

Adv. M.S. BHARDWAJ.

For the Applicant

in MA No. 3002 of 2019:

Krutika Cheulkar I/b. Rajani Associates.

For Claims Management
Advisors in CA 1001/2020,
CA 10/2021, CA 96/2021,

CA 111/2021 and CA 267/2021:

Adv. Deep Roy and Adv. Shrishti
Agnihotri.

For the Respondent 1
(in CP 3638/2018):

Mr. Ashish Kamat, Mr. Adarsh Saxena, Ms.
Drishti Das, Ms. Shivani Sathe, Mr. Varun
Srinivasan i/b Cyril Amarchand Mangaldas.

ORDER

The matter is taken up on VC.

List the matter on 05.10.2021.

Sd/-

**(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**

Sd/-

**(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)**

DPK - 04.10.2021